

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:605

ANSWERED ON:20.07.2016

Missile Technology Control Regime

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**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India recently signed Missile Technology Control Regime and joined an exclusive club of countries controlling export of missile technology;
- (b) if so, the details thereof and the objective behind the move;
- (c) the advantage that India will get out of this agreement; and
- (d) the other steps taken by the Government for boosting missile technology export?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]

(a) to (c) India joined the Missile Technology Control Regime (MTCR) as its 35th member on 27th June 2016. MTCR membership is expected to ease the access to high technology for India's space programme. It will help us to move up the technology value chain by facilitating tie-ups for Make in India including in the defence sector. India's entry into the regime would be mutually beneficial in the furtherance of international non-proliferation objectives.

(d) Government has taken steps to streamline the process for grant of No Objection Certificates (NOCs) for export of indigenous weapon systems including permissible missile systems. Units producing such items are being encouraged to put aside a part of their production for export after meeting indigenous demand. A Strategy for Defence Exports has already been put out in public domain.